

[Shri Samar Guha]

about which we are very much touchy, we should follow the policy of Netaji, i.e., not entraining too much our relation with the enemy of our enemy. We should not estrange too much of our political relationship with the enemy of our enemy. I do not want to elaborate on that for obvious reasons.

Then I come to another thing on which also our Government is very touchy. They will immediately jump up when I mention it. In India we have several lakhs of Tibetan refugees. We are providing them with rehabilitation. But I would tell the government that if they really want to fight on the Himalayan front, while providing rehabilitation to the Tibetan refugees, at the same time, they should keep an army of brilliant mountain fighters who know the climate of Himalayas, who know every region of Himalayas and their terrains. You may raise several divisions of the Tibetan army. If you can recruit Nepalīs, have Nepalīs in our army. If possible, have the Khampas, because they know every area of the Himalayas. You can have a Khampa division. They will fight China like tigers in the Himalayan frontier.

Then, we should vigorously support the Pakhtoons and the independent movement of the East Pakistanis.

Here I may give my personal experience, which is something dangerous. I had a talk with a top military officer in a certain place on a certain occasion. For obvious reasons, I would not mention the place. There the military were called to give service to the civilian people. I was surprised to find that even 10 per cent of the equipments that were taken there did not work due to either operational and mechanical defects. This is dangerous. Government must go into it thoroughly. Even during the Indo-Pakistan war it was reported that 40 per cent of our tanks did not operate

effectively due to mechanical faults.

Lastly, every day we are facing the problem of meeting the challenge of Chinese propaganda. On the Himalayan region they are selling books on their theory of communism. Even in yesterday's paper there was a news item that the Chinese are publishing books and pamphlets to be transported to Bengal to be distributed among the people just to undermine the morale of the Indian army. It is time that Indian army is given certain ideological training. *Kasam khaya*, the old British concept of loyalty would not do. The Indian army should be inspired with a sense of patriotism, with a sense of Indian nationalism, with a sense of mission, with the knowledge that they have a mission to fulfil. As Netaji said, "India has a mission to fulfil and for that India has passed through centuries of innumerable vicissitudes." That type of ideological training should be given to our army if you want to match the phalanx of the Chinese army. Jai Hind.

16.08 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

TWENTY-FIFTH REPORT

MR. DEPUTY-SPEAKER: The House will now take up Private Members' Business.

श्री हरबयाल देवगुण (पूर्व दिल्ली):
उपाध्यक्ष महोदय, मैं प्रस्ताव करता हूँ:

"कि यह सभा गैर-सरकारी सदस्यों के विधेयकों तथा संकल्पों संबंधी समिति के 25वें प्रतिवेदन से जो 27 मार्च, 1968 को सभा में पेश किया गया था, सहमत है।"

MR. DEPUTY-SPEAKER, The question is:

"That this House agrees with the Twenty-fifth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 27th March, 1968."

The motion was adopted.

MR. DEPUTY-SPEAKER: Now we will take up the introduction of Bills.

16.09 hrs.

CODE OF CIVIL PROCEDURE (AMENDMENT) BILL*

Amendment of Section 16.

श्री निहाल सिंह : (चंदौली) : उपाध्यक्ष महोदय, मैं प्रस्ताव करता हूँ कि सिविल प्रक्रिया संहिता 1908 में आगे संशोधन करने वाले विधेयक को पेश करने की अनुमति दी जाय ।

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Code of Civil Procedure, 1908."

The motion was adopted.

श्री निहाल सिंह : मैं विधेयक को पेश करता हूँ ।

MR. DEPUTY-SPEAKER: Shri M. Narayan Reddy . . . absent. Shri Hem Raj.

LAND ACQUISITION (AMENDMENT) BILL*

(Amendment of sections 3, 5A etc.)

SHRI HEM RAJ (Kangra): I beg to move for leave to introduce a Bill further to amend the Land Acquisition Act, 1894.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Land Acquisition Act, 1894."

The motion was adopted.

SHRI HEM RAJ: I introduce the Bill.

CONSTITUTION (AMENDMENT) BILL*

(Amendment of Article 329)

श्री शिवचन्द्र झा (मधुबनी) : उपाध्यक्ष महोदय, मैं प्रस्ताव करता हूँ कि भारत के संविधान में आगे संशोधन करने वाले विधेयक को पेश करने की अनुमति दी जाये ।

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

श्री शिवचन्द्र झा : मैं विधेयक को पेश करता हूँ ।

CONSTITUTION (AMENDMENT) BILL*

(Amendment of article 75 and 164)

श्री मधु लिमये (मुंगेर) : उपाध्यक्ष महोदय, मैं प्रस्ताव करता हूँ कि भारत के संविधान में आगे संशोधन करने वाले विधेयक को पेश करने की अनुमति दी जाये ।

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.